




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

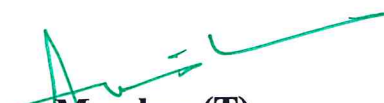
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	TP 231/17	For hearing	391/ 394	Hewlett Packard (India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hathi	Roe	
2)	PALLAVI SMRITI	PETITIONER	
3)	Bhagat Kumar	<u>O.L</u>	

ORDER

Connected matter is listed on 08/01/2018. This matter is also to be ordered to 
list it on 08/01/2018.


Member (T)


Member (J)